

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF SHIVSHANKAR NIWAS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	SHIVSHANKAR NIWAS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	18/07/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	REGISTRAR OF COMPANIES, KOLKATA
4.	CORPORATE IDENTITY NUMBER	U45400WB2013PTC195696
5.	ADDRESS OF THE REGISTERED OFFICE	61, B.L.SAHA ROAD BLOCK-H2A, FLAT-10F KOLKATA KOLKATA WB 700053 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19.11.2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. KAILASH PATI TODI 110, MATRUMAL LOHIA LANE, BANDHAGHAT, SALKIA, HOWRAH, WEST BENGAL, 711106 kptodi@rediffmail.com 9830044079 Reg No.: IBBI/PA-001/IP-P00483/2017-18/10871
8.	LAST DATE SUBMISSION OF CLAIMS	19.12.2019

Notice is hereby given that SHIVSHANKAR NIWAS PRIVATE LIMITED has commenced voluntary liquidation on 19.11.2019.

The stakeholders of SHIVSHANKAR NIWAS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 19.12.2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



KAILASH PATI TODI

Name and Signature of the Liquidator

Date: 21.11.2019

Place: Kolkata